

ORISSA HIGH COURT

FILING REPORT AS ON :07/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004251/2021	PRASANTA KUMAR LENKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SUNABEDA /56 /2021 S.D.J.M.,KORAPUT(Koraput) GR/0000332/2021
2	BLAPL/0004252/2021	BARUN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /237 /2020 1ST ADDL.SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000259/2020
3	BLAPL/0004253/2021	TRUPTI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADAGODA P.S. /124 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0002208/2021
4	BLAPL/0004254/2021	CHAITNYA DANGIRI @ GORIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAKIRIGUMMA /18 /2020 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000004/2021
5	BLAPL/0004255/2021	RAJU BHOI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHANDANPUR /69 /2021 S.D.J.M.,PURI(Puri) GR/0000732/2021
6	BLAPL/0004256/2021	BANAMALI SINGH VS STATE OF ODISHA	PRANAYA SAHOO VS	RAIRANGPUR (RURAL) /15 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000016/2021
7	BLAPL/0004257/2021	LITU @ HARISANKAR ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	ANGUL TOWN /1018 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000062/2020
8	BLAPL/0004258/2021	PAUL SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /28 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati *) GR/0000016/2021
9	BLAPL/0004259/2021	MD. SAHID @ MD. SAYEED VS STATE OF ODISHA	SIDHARTHA DAS VS	PLANTSITE /9 /2016 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000077/2016
10	BLAPL/0004260/2021	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KOREI /66 /2021 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000059/2021
11	BLAPL/0004261/2021	CHANDRABHANU SA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /12 /2021 J.M.F.C,BARPALLI(Bargarh *) GR/0000012/2021

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12	BLAPL/0004262/2021	MUNNA @ JITENDRA KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /88 /2021 J.M.F.C.,RANPUR(Nayagarh *) GR/0000145/2021
13	BLAPL/0004263/2021	SK.JAKIR VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /83 /2021 J.M.F.C.,RANPUR(Nayagarh *) GR/0000139/2021
14	BLAPL/0004264/2021	JAGANNATH @ SUREN PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /50 /2021 ()//
15	BLAPL/0004265/2021	MALAYA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAIKIA /42 /2021 () //
16	BLAPL/0004266/2021	BIKRAM KUMAR SAH VS STATE OF ODISHA	B.B.ROUTRAY VS	DELANGA /65 /2021 () //
17	BLAPL/0004267/2021	NARASINGH KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /17 /2021 () //
18	BLAPL/0004268/2021	BIKRAM KUMAR SAH VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHANDAPUR /44 /2021 () //
19	BLAPL/0004269/2021	JITEN SUNA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KOMNA PS /156 /2013 () //
20	BLAPL/0004270/2021	DHAPUNI @ RAJNARAYAN MALIK VS STATE OF ODISHA	LAXMIDHAR DASH VS	DHARMASALA /143 /2021 () //
21	BLAPL/0004271/2021	BUKUNI @ KHARAVELA MAJHEE VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	BALASORE TOWN /266 /2016 () //
22	BLAPL/0004272/2021	KRUPARAM SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	/ /0 () //
23	BLAPL/0004273/2021	TRINATH MAJHI	BIJAYA KUMAR RAGADA	RAYAGADA TOWN /375 /2020

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004274/2021	ISWAR GARADA	ARIJEET MISHRA	JEYPORE MAHILA /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004275/2021	DILLIP KUMAR MISHRA	SIDHARTHA DAS	BIRMAHARAJPUR /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004276/2021	DR. PRADEEP KUMAR PANIGRAHI	PITAMBAR ACHARYA	GOLANTHARA (BERHAMPUR) /110 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	CMP/0000307/2021	MUKHALINGA PANDA	PRASANNA KUMAR MISHRA	//
		VS	VS	()
		SIBA GOUDA		//
28	CONTC/0003152/2021	GIRIDHARI SUNDARA	ADV	//
		VS	VS	()
		SASWAT MISHRA, IAS		//
29	CONTC/0003153/2021	RAMAKRUSHNA PATTNAIK	BIDESH RANJAN BEHERA	//
		VS	VS	()
		PANCHANAN PATAYAT		//
30	CONTC/0003154/2021	BINOD KUMAR MOHAPATRA	BIDESH RANJAN BEHERA	//
		VS	VS	()
		PRADIPTA KUMAR MOHAPATRA		//
31	CONTC/0003155/2021	SURENDRA KUMAR DAS	ADV.	//
		VS	VS	()
		G.MATHIVATNAM		//
32	CONTC/0003156/2021	DR. BABAJI CHARAN NAYAK	ADV.	//
		VS	VS	()
		PRADIPTA KUMAR MOHAPATRA, IAS		//
33	CONTC/0003157/2021	DURGABATI DASH	JUGALA KISHORE PANDA	//
		VS	VS	()
		SECRETARY,HEALTH DEPARTMENT GOVT. OF ODISHA		//
34	CONTC/0003158/2021	TARANISEN SAHU	JUGALA KISHORE PANDA	//
		VS	VS	()

ORISSA HIGH COURT

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35	CRLA/0000268/2021	NIRAKAR BISI, EXECUTIVE ENGINEER MD. NAUSAD @ IMRAN KHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// BIRMITRAPUR /26 /2021 ()
36	CRLMC/0001051/2021	DEBASISH MISHRA VS STATE OF ODISHA	GOURIMOHAN RATH VS	// INFOCITY PS /156 /2020 ()
37	CRLMC/0001052/2021	RAJU @ KALIA @ JAGABANDHU PRUSTY VS STATE OF ODISHA	SUBRATA PANDA VS	// BAHALDA /7 /2015 ()
38	CRLMP/0000867/2021	SUKANTI NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// / /0 ()
39	WP(C)/0017275/2021	SRIKANTA DASH VS SHREE JAGANNATH MAHAPRABHU BIJE CHIEF ADMINISTRATOR OFFICER OF TEMPLE, PURI	SUBRATA PANDA VS	// // ()
40	WP(C)/0017276/2021	M/S BDN FOOD PRODUCTS VS STATE OF ODISHA	LALITENDU MISHRA VS	// // ()
41	WP(C)/0017277/2021	PARTHA SARATHI NAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // ()
42	WP(C)/0017278/2021	RANGADHAR PRADHAN VS STATE OF ODISHA	SUBIR PALIT VS	// // ()
43	WP(C)/0017279/2021	BHARAT RANJAN MISHRA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // ()
44	WP(C)/0017280/2021	NARAYAN ROUT VS STATE OF ODISHA	ADITYA KU. MOHAPATRA VS	// // ()
45	WP(C)/0017281/2021	RANGADHAR PRADHAN VS STATE OF ODISHA	SUBIR PALIT VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :07/06/2021**

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46	WP(C)/0017282/2021	RANGADHAR PRADHAN VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
47	WP(C)/0017283/2021	SRIBASH JENA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
48	WP(C)/0017284/2021	NARAYAN ROUT VS STATE OF ODISHA	ADITYA KU. MOHAPATRA VS	// 0 //
49	WP(C)/0017285/2021	SRIBASH JENA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
50	WP(C)/0017286/2021	GOURANGA CHANDRA DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
51	WP(C)/0017287/2021	SANTILATA JENA VS THE COLLECTOR, KHURDA	MANAS CHAND VS	// 0 //
52	WP(C)/0017288/2021	NIRANJAN ROUT VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
53	WP(C)/0017289/2021	GANGADHAR OJHA VS STATE OF ODISHA	ANINDAY KUMAR MISHRA VS	// 0 //
54	WP(C)/0017290/2021	SULOCHANA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
55	WP(C)/0017291/2021	DEEPAK PRADHAN VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// 0 //
56	WP(C)/0017292/2021	ASIT MOHAPATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
57	WP(C)/0017293/2021	ANIL KUMAR MOHANTY	PRAFULLA KUMAR RATH	//

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FILING REPORT AS ON :07/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
58	ABLAPL/0006957/2021	GENERAL MANAGER, (HR),BANK OF INDIA PRAKASH KUMAR JENA @ KULU	SAILABALA JENA	// DHARMASALA /263 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *)
59	ABLAPL/0006958/2021	STATE OF ODISHA RAJENDRA NANDA @ RAJENDRA KUMAR NARAYAN	VS RAJENDRA NARAYAN ROUT	CT/0000843/2021 PURI TOWN /123 /2020 S.D.J.M.,PURI(Puri)
60	ABLAPL/0006959/2021	STATE OF ODISHA PANKAJINI PATRA	VS GOKULANANDA SAHU	GR/0001562/2020 GAISILET /82 /2021 S.D.J.M.,PADAMPUR(Bargarh *)
61	ABLAPL/0006960/2021	STATE OF ODISHA C.V.S.BHASKAR	VS PRASANTA KUMAR NANDA	GR/0000424/2021 CHAMAKHANDI /120 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
62	ABLAPL/0006961/2021	STATE OF ODISHA ANIL KUMAR JENA	VS BIJAY KUMAR NAYAK	GR/0000530/2020 MANGALPUR /244 /2021 S.D.J.M.,JAJPUR(Jajapur *)
63	ABLAPL/0006962/2021	STATE OF ODISHA SUBASH CHANDRA MAHAPATRA	VS PARTHA SARATHI NAYAK	CT/0000972/2021 FATEGARH /136 /2020 JMFC, BHAPUR(Nayagarh *)
64	ABLAPL/0006963/2021	STATE OF ODISHA SUMAN MOHAN PADHI	VS PRONOY MOHANTY	GR/0000131/2020 BASELI SAHI PS /329 /2020 S.D.J.M.,PURI(Puri)
65	ABLAPL/0006964/2021	STATE OF ODISHA MUKESH AGRAWAL	VS BIJAYA KUMAR RAGADA	GR/0003576/2020 AMBABHONA /66 /2021 S.D.J.M.,BARGARH(Bargarh *)
66	ABLAPL/0006965/2021	STATE OF ODISHA PRADYAT KUMAR SAHOO	VS PARTHA SARATHI NAYAK	CT/0000461/2021 CDA-II /33 /2021 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)
67	ABLAPL/0006966/2021	STATE OF ODISHA MANOJ SAHOO	VS JAYADEBA BEHERA	CT/0000083/2021 RANPUR /88 /2021 J.M.F.C.,RANPUR(Nayagarh *)
68	ABLAPL/0006967/2021	STATE OF ODISHA SK. DALIL	VS JAYADEBA BEHERA	GR/0000145/2021 RANPUR /83 /2021 J.M.F.C.,RANPUR(Nayagarh *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	ABLAPL/0006968/2021	STATE OF ODISHA ASADU NAIK VS	ADITI HOTA VS	GR/0000139/2021 RENGALI DAM SITE /91 /2021 ()
70	ABLAPL/0006969/2021	STATE OF ODISHA RATAN KUMAR SITHA VS	ADITI HOTA VS	// COLLIERY /235 /2021 ()
71	ABLAPL/0006970/2021	STATE OF ODISHA SASHI SEKHAR MOHAPATRA VS	MOHENDRA KUMAR MOHAPATRO VS	// KHURDA ROAD G.R.P.S. /47 /2021 ()
72	ABLAPL/0006971/2021	STATE OF ODISHA AMIT KUMAR PATRA VS	DAYANANDA MOHAPATRA VS	// KARANJIA /154 /2021 ()
73	ABLAPL/0006972/2021	STATE OF ODISHA AKSHYA KUMAR SAHU @ AKHAY KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	// BAISINGA /167 /2021 ()
74	ABLAPL/0006973/2021	STATE OF ODISHA CHANDRAMANI MAHAPATRA @ CHANDRA SEKHARA VS	SEKHARA SARATHI NAYAK VS	// FATEGARH /147 /2020 ()
75	ABLAPL/0006974/2021	STATE OF ODISHA AKSHYA KUMAR BAG VS	JAGABANDHU SAHU VS	// JAGDALPUR /61 /2021 ()
76	ABLAPL/0006975/2021	STATE OF ODISHA JAGANNATH GIRI VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /132 /2021 ()
77	ABLAPL/0006976/2021	STATE OF ODISHA BISWA RANJAN ROUT VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /174 /2021 ()
78	WPC(OAC)/0001358/2012	STATE OF ODISHA PRADYUMNA PARIJA VS	M/S DAYANANDA MOHAPATRA, M. MAHAPATRA, G.R./MOHAPATRA, A. DASH VS	// // ()
79	WPC(OAC)/0001368/2012	STATE OF ODISHA MANOJ KUMAR ROUSTRAY VS	M/S J.K. LENKA, P.K. BEHERA VS	// // ()
		STATE OF ODISHA		//

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80	WPC(OAC)/0002236/2009	JAYASHREE BISWAL VS STATE OF ODISHA	M/S SANTOSH KUMAR SWAIN, D.R. RATH, S.K. ROUT, S.C. BAIRIGANJAN, B.K. BISWAL VS //	() //
81	WPC(OAC)/0002295/2009	JAYASHREE BISWAL VS STATE OF ODISHA	M/S SANTOSH KUMAR SWAIN, D.R. RATH, S.K. ROUT, S.C. BAIRINGANJAN VS //	() //
82	CONTC(CPC)/0000073/2013	PITABAS GIRI VS DR. C.S. KUMAR (I.A.S)	M/S DHULIRAM PATTANAYAK, N. BISWAL, L. PATTANAYAK VS //	() //

ORISSA HIGH COURT

MISC CASES FILED on :07/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	165/2021 WPC(OAC)/1358/2012	PRADYUMNA PARIJA-MP	A. DASH
2	166/2021 WPC(OAC)/1368/2012	MANOJ KUMAR ROUSTRAY-MP	
3	167/2021 WPC(OAC)/2236/2009	JAYASHREE BISWAL-MP	
4	168/2021 WPC(OAC)/2236/2009	JAYASHREE BISWAL-MP	
5	283/2021 CMP/307/2021	MUKHALINGA PANDA-MP	PRASANNA KUMAR MISHRA
6	524/2021 CRLA/354/2019	SANJAY BISWAS-MP	M/S.PRASANTA.K.NANDA,A.S.PAUL,D.SAHU,M/S.SUM
7	574/2021 BLAPL/3374/2021	UMESH KUMAR KHILO @ LALU-MP	BIJAYA KU. RAGADA
8	658/2021 ABLAPL/6554/2021	PROF. SANJIV MITTAL-MP	SRINIVAS MOHANTY
9	829/2021 CRLMC/1051/2021	DEBASISH MISHRA-MP	GOURIMOHAN RATH
10	830/2021 CRLMC/1052/2021	RAJU @ KALIA @ JAGABANDHU PRUSTY-MP	SUBRATA PANDA
11	7834/2021 WP(C)/17275/2021	SRIKANTA DASH-MP	SUBRATA PANDA
12	7835/2021 WP(C)/17276/2021	M/S BDN FOOD PRODUCTS-MP	LALITENDU MISHRA
13	7836/2021 WP(C)/17273/2021	MURARILAL AGRAWAL-MP	MOHENDRA KUMAR MOHAPATRO
14	7837/2021 WP(C)/17277/2021	PARTHA SARATHI NAYAK-MP	BIDESH RANJAN BEHERA
15	7838/2021 WP(C)/17278/2021	RANGADHAR PRADHAN-MP	SUBIR PATIL
16	7839/2021 WP(C)/17279/2021	BHARAT RANJAN MISHRA-MP	BIDESH RANJAN BEHERA
17	7840/2021 WP(C)/17280/2021	NARAYAN ROUT-MP	ADITYA KU. MOHAPATRA
18	7841/2021 WP(C)/17281/2021	RANGADHAR PRADHAN-MP	SUBIR PALIT
19	7842/2021 WP(C)/17251/2021	ARUN DISIRI-MP	DHIRENDRA KU.MOHAPATRA
20	7843/2021 WP(C)/17282/2021	RANGADHAR PRADHAN-MP	SUBIR PALIT
21	7844/2021 WP(C)/17283/2021	SRIBASH JENA-MP	SUBIR PALIT
22	7845/2021 WP(C)/17284/2021	NARAYAN ROUT-MP	ADITYA KU. MOHAPATRA
23	7846/2021 WP(C)/17285/2021	SRIBASH JENA-MP	SUBIR PALIT
24	7847/2021 WP(C)/17288/2021	NIRANJAN ROUT-MP	AVIJIT PAL
25	7848/2021 WP(C)/17289/2021	GANGADHAR OJHA-MP	ANINDYA MISHRA
26	7849/2021	SULOCHANA NAYAK-MP	BIJAYA KUMAR PARIDA 2

27	WP(C)/17290/2021 7850/2021	DEEPAK PRADHAN-MP	ADITYA NARAYAN DAS
28	WP(C)/17291/2021 7851/2021	ASIT MOHAPATRA-MP	DEBASIS TRIPATHY
29	WP(C)/17292/2021 7852/2021	ANIL KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
30	WP(C)/17293/2021 659/2021	MAMTA MODI-MP	
31	ABLAPL/4723/2021 660/2021 ABLAPL/4724/2021	BIJAY KUMAR JAJODIA-MP	